GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:133 ANSWERED ON:29.07.2015 Foreign Aid Singh Shri Abhishek

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of guidelines laid down by the Government for availing foreign aid by a university;

(b) the names of universities which have availed foreign aid along with the quantum of the aid received by these universities during the last three years, university-wise;

(c) whether the Government has prohibited some of the universities for availing foreign aid; and

(d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 133 FOR 29.07.2015 REGARDING FOREIGN AID ASKED BY SHRI ABHISHEK SINGH, HON'BLE MEMBER OF PARLIAMENT

(a): The acceptance and utilization of foreign contributions is regulated under Foreign Contribution (Regulation) Act, 2010 and Foreign Contribution (Regulation) Rules, 2011 framed thereunder.

The Government, vide Order dated 1st July 2011 has exempted all bodies constituted or established by or under a Central Act or a State Act requiring to have their accounts compulsorily audited by the Comptroller and Auditor General of India from the operations of all the provisions of the Foreign Contribution (Regulation) Act, 2010. The universities which fulfil the above conditions also stand exempted from the operations of the said Act.

(b): University-wise details of receipt of foreign contribution are not centrally maintained.

(c): As informed by the Ministry of Home Affairs, during the last three years, no university has been prohibited from receiving foreign contributions.

(d): Does not arise in view of above.
